THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong, the 21st October, 2020

NO.HCM.II/123/2015/Pt/ 2706: It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong is pleased to declare 26th October, 2020 as holiday on account of "Dussehra" for the Subordinate Courts in the State of Meghalaya.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/Pt/

Dated Shillong, the 21st October, 2020

Copy to:

- The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong
- 5. The PA to Registrar General, High Court of Meghalaya, Shillong.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/Khlieh riat/Resubelpara.
- 7. The Director, Meghalaya State Judicial Academy, Shillong.
- 8. The Registrar, High Court of Meghalaya, Shillong.
- 9. The Joint Registrar, High Court of Meghalaya, Shillong.
- 10. The Deputy Registrar, High Court of Meghalaya, Shillong.
- 11. All Assistant Registrar, High Court of Meghalaya, Shillong.
- 12. The Chief Librarian, High Court of Meghalaya, Shillong.
- 13. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 14. The Protocol Officer, High Court of Meghalaya, Shillong.
- 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
 - 16. All Superintendents, High Court of Meghalaya, Shillong.
- 17. The PS to the Advocate General of Meghalaya, Shillong.
- 18. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 19. The President/Secretary, Shillong Bar Association, Shillong.
- 20. Notice Board.
- 21. Office file.

REGISTRAR GENERAL